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रहे है। वहां की सरकार वहां पर ग्रनाज उपलब्ध नहीं करा रही है' पीने का पानी उपलब्ध नहीं करा रही है, क्योंकि कोष में राषि नहीं है। पैसे उपलब्ध भी कराये जा सकते हैं। पिछले साल इस सदन में हमने यह बात उठाई थी और यहां रूरल डवलपमेंट के ग्रौर फाइनेंस मिनिस्टर थे, उसके बावजूद कोई भी उपाय नहीं किये गए हैं।...(व्यवधान)

श्री शंकर स्याल सिंह: उन्होंने पिछले साल उठाई, मैं इस साल उठा रहा हं 1... (व्यवधान)

श्री एस. एस. अहलूबाविया: हमने कल ही मांग की सदन को तरफ से ऑल पार्टों डेलीगेशन जाना चाहिये श्रौर वहां पर...(व्यवधान) राज्य सभा जो कौंसिल ग्राफ स्टेट्स है यहां से आंल पार्टी डेलीगेशन जाना चाहिये श्रौर साथ ही केन्द्रीय सरकार की हाई पावर कमेटी भी जानी चाहिये । ... (व्यवधान)

उपसभापति : ग्रभी बैठिये प्लीज ।

SHRI JAGESH DESAI: Madam, what is the problem with this Government?

SHRI GURUDAS DAS GUPTA: Madam, call for Mr. Chavan immediately. Mr. Chavan, must be called immediately.

THE DEPUTY CHAIRMAN: Mr. Gupta, please take your seat. If the House agrees that a committee should be constituted consisting of all parties and that committee be deputed to Bihar for fact-finding mission, the best way for all of you would be to dis suss the matter with the Chairman and request him to constitute a Committee . If everybody agrees then, it is fine. Now let us go ahead with the other business.

SHRI S. S. AHLUWALIA: Madam, a Central team from the Ministry of Agriculture should accompany this committee.

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THE DEPUTY CHAIRMAN: Now, the matter is over... (*Interruptions*)... Let me catch my breath. Let me look at the papers which I have got here. We have solved one problem. Let me see what are the concerns of the Members regarding other matters,

SHRI V. GOPALSAMY (Tamil Nadu): Madam Deputy Chairman,...

THE DEPUTY CHAIRMAN: I will permit you.

RE, APPOINTMENT OF A KANNADA INTERPRETER IN RAJYA SABHA

SHRI H. HANUMANTHAPPA (Karnataka): * * * * I do not want to give a notice to speak in Kannada language.If they do not want to listen to my plea, I want to close my mouth. I am sorry to say that since ten years I have been pleading for appointment of a Kannada Interpreter in this House. But I have failed... (Interruptions)...

SHRI YASHWANT SINHA (Bihar) : Madam' it is a very serious matter. We support Mr. Hanumanthappa for appointment of a Kannada Interpreter in this House.

SHRIMATI KAMLA SINHA (Bihar): We all support Mr. Hanuman-thappa.

SHRI H. HANUMANTHAPPA: Yesterday, I had raised this matter. ... (*Interruptions*)In this connection, a file moved. But there is an effort to scuttle this move on the plea as to how many times the Members have spoken in Kannada and how many Members have given notice to the Secretariat to speak in Kannada. They come and plead with me, "Why don't you speak in English? We are unable to arrange an Interpreter from the Lok Sabha Secretariat. We

**Spoken in Kannada.

[Shri H. Hanumanthappa]

cannot bring him from the Lok Sabha. He is busy there." This was the plea given to me. Today they want statistics as to how many times we spoke in Kannada. Henceforth we will speak only in Kannada language. You must arrange for an Interpreter. If you insist on statistics, from now onwards we will speak only in Kannada. This is Rajya Sabha. This is Rajyon ka Sabha. Unfortunately, my State is being discriminated against by not appointing a Kannada Interpreter in this House. I cannot tolerate it any more.

SHRI G. SWAMINATHAN (Tamil Nadu): Our Members will follow *you*.

SHRI H. HANUMANTHAPPA; * * * * * *

THE DEPUTY CHAIRMAN: I cannot understand what he is speaking.

SHRI YASHWANT SINHA: We must have interpretation.

SHRI S. S. AHLUWALIA (Bihar): Madam, there is no interpretation. He is abusing everybody.

श्री कैलाश नारायण सारंग (मध्य प्रदेश) : बोलिये, बोलिये, ग्रपनी भाषा में बोलिये....(व्यवधान)

श्री शंकर दयाल सिंह (बिहार) : यहां कितने सदस्य हैं उनको चाहिये कि वे अपनी भाषा में बोलें । यंग्रेजो छोड़-कर सभी भारतीय भाषात्रों में बोलें । हम लोग इसका स्वागत करते हैं... (ध्यवधान)

SHRI JOHN F. FERNANDES (Goa): Madam, I have a similar problem. There should be interpretation in Konkani also. (*Interruptions*).

THE DEPUTY CHAIRMAN: Please, let there be order in the House.

* Spoke in Kannada

हनुमंतप्ता जी ने जो बात उठाई है कन्नड़ की कि कन्तड़ लेखेज में इंटरप्रटेशन होना चाहिये, मैं इस बात में पता लगाऊंगी सेक्रेटेरियेट में कि क्या प्राब्लम है ग्रीर उर्द् के बारे में भी ये बात श्राई है, कोंकणी के बारे में ये बात ग्राई है...(व्ययधान)

We will find out.

SHRI H. HANUMANTHAPPA: Madam, I have some more points on that. (Interruptions).

THE DEPUTY CHAIRMAN; Please let him speak.

SHRI S. S. AHLUWALIA; Mr. Hanumanthappa, for God's sake, you speak in Hindi or English now.

SHRI H. HANUMANTHAPPA: Yes, but on the assurance that tomorrow, there will be interpretation.

SHRI S. S. AHLUWALIA: Yes. (Interruptions).

SHRI H. HANUMANTHAPPA; I have 'been a Member here for the last 11 years. (*Interruptions*).

SHRI S. MUTHU MANI (Tamil Nadu): All the regional languages should be interpreted here. Members should have the option to speak in their regional languages. (*Inetrruptions*).

SHRT H. HANUMANTHAPPA: Indlia is not only the Hindi belt. India is there down south also.

SHRI YASHWANT SINHA: We support you.

SHRI H. HANUMANTHAPPA: India is not just Uttar Pradesn, Madhya Pradesh and Bihar. It means Karnataka, Andhra Padesh, Kerala and Tamil Nadu also.

SHRI YASHWANT SINHA: Mr. Hanumanthappa, we support you:. (Interruptions) THE DEPUTY CHAIRMAN: Order, please. (Interruptions,). I said 'order'. I am not allowing anything more on this. Nothing is going on record because there is no interpretation. *(Interruption)*. I do not know your language. I cannot say in that language. Please take your seat. *(Interruptions)* Nothing is going on record. Now, my ruling is that I will rind out. (Interruption). Mr. Hanumanthappa, I am not allowing,

SHRI H. HANUMANTHAPPA: Madam, let me speak in English now.

SHRI PRAMOD MAHAJAN: (Maharashtra) : That is the precise problem. Unless Members from different States speak occassinaly in their own languages, the Secretariat does not keep interpreters on its pay-roll. That is the basic problem. I totally support Mr. Hanumanthappa. But, at the same time, we Members also should speak in our own languages. For five years, if nobody speaks in Tamil in the House, definitely it creites problems for the Secretariat. So, I would also request Tall the Members to speak occasionally in their own languages £0 that the Secretariat can have its permanent trmslato-s, interpreters, for them. That is our duty also.

SHRI J. P. JAVALI (Karnataka): *1* support Mr. Hanumanthappa.

श्वी शाहर देख रू: तिंह : महोदया मैं यह कहना चाहता हूं कि हम सब ग्रपनी भाषा में बोलें लेकिन विदेशी भागामें न बोलें...(व्या:बार)

THE DEPUTY CHAIRMAN: Mr. Hanumanthappa, please take your seat. Don't get so agitated.

*Spoke in Kannada

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SHRI H. HANUMANTHAPPA: I am not allowed to speak. I have a point. (*Interruptions*).

THE DEPUTY CHAIRMAN: Please do not make fun of everything a Mem-utv raises in the House. 'It is a serious matter.

SHRI H. HANUMANTHAPPA; Mr. Mahajan has taken up advocacy of the Secretariat. Mr. Mahajan does not know that I tried a dozen times. I gave notice but the inerpreter could not come because there is only one interpreter and he was engaged in Lok Sabha. Thrice I tried, but all the time he was engaged. One day he was on leave. The other day when I sent for him, he was not present. I have tried a dozen times. So don't say that speak in the regional since we do not language, that is why the Secretariat has а problem. Mr. Mahajan, don't tell me all My point is, when *l* made some this. efforts, the tile was moved. But later on, I came to know that the Secretariat is examining the justification of providing The interpreter. They were exam ing as to how many times the Mem-D3r has spoken in Kannda and whe-tne • there is ay necessity of providing the interpreter. I don't blame anybody. This is just a bureaucratic routine. That justifies speaking in Kannada to get an mv interpreter. I tried a dozen times but that was not noticed. That is not on record. The Director or whosoever is examining the matter, naturally, is finding it out from the recod and nowhere I nave spoken in Kannada. My speech in Kwnada has ot been recorded. Their finding is, since nobody has spoken in Kannada, no interpreter is required. (Interruptions)

THE DEPUTY CHAIRMAN; Mr. Hanumanthappa. 1 have understood your point and I promise that I am going to look into it.

SHRI H. HANUMANTHAPPA: I want a direction from you. Today, we are on the penultimate day. To-

[Shri Hanumanthappa]

morrow is the last day of this Session. During the next Session, the interpreter should come. It is not so diffi-cult. When we can run the Government of the country, can't we find one interpreter? Is it so diffielut to get an, interpreter? Does it require ten years to get an interpreter? So from next Session, if the interpreter is not arranged, we are going to speak only in the regional language. (Interruptions) Finally, I want to "bring o>ne fact to the notice of the other members about the interpretation system. If Mr. Mahajan speaks in Marathi, his speech is translated from Marathi into English and from English into Hindi. That is what is happening. You do not know this thing, Mr. Gurudas Das Gupta. If you speak in Bengali[^] then your speech will be translated from Bengali into English and then from English into Hindi. (Interruptions)

THE DEPUTY CHAIRMAN; These matters can be discussed in my Chamber and I have taken full cognigance of your complaint. I agree with you that every Member of the House, who wants to speak in his regional language, should be allowed to do so and the Secretariat must make the necessary arrangement. We will look into the matter. But this matter has come before me for the first time. (Interruptions)

SHRI H. HANUMANTHAPPA: Madam, I have raised it so many times in this House.

THE DEPUTY CHAIRMAN; But not before me. I am presiding now. The file was never put up to me. I am not aware of what is happening. But as you have raised it in the House and it has been raised by other Members also, we will take care of this thing and we will look into it. But now we have to continue with the . listed business. If you sincerely want that the money should go to Bihar, then we should finish the listed business here and pass the Vote on Account and the Supplementary demands. But we should finish this business first which is pending before us—the Budgets of Jammu and Kashmir, Himachal Pradesh, U.P. and M.P.—we have to pass them. (Interruptions) Now let us not ask any clarifications. (*Interruptions*)

Now, I will permit every Member to speak for one minute only. I am looking at the watch.

Re POLICE REPRESSION AGAINST THE FARMERS OF KOVILPATTI IN TAMIL NADU

SHRI V. GOPALSAMY (Tamil Nadu). Madam Deputy Chairman, police repression has been let loose against the farmers of Kovilpatti in Tamil Nadu and two farmers have been killed by the police ... (Interruptions)

SHRI G. SWAMINATHAN (Tamil Nadu); Madam, it is a law and order question of the State of Tamil Nadu. It is not a matter of thise Houge. How does he raise it in this House? (*Interruptions*) It is a law and order problem of Tamil Nadu. *It* should not be allowed to be discussed in this House. (*Interruptions*). It is entirely a matter relating to the State of Tamil Nadu Assembly. The Tamil Nadu Assembly is there to discuss it. (*Interruptions*)

1,00 р.м.

SHRI V. GOPALSAMY; The situation is very tense there. (Interruptions) ...

SHRI G. SWAMINATHAN: They can. raise it in Tamil Nadu Assembly. Why do they raise it in the Rajya Sabha? There is Tamil Nadu Assembly. Their members are there. (*Interruptions*) ... They can raise this in Tamil Nadu Assembly. (*Interruptions*) ...

THE DEPUTY CHAIRMAN; Your one minute is over. (*Interruptions*)... Take your seat. (Interruptions)...